

Italians; some one is private secretary to the Cuban Ambassador in Brussels.

SHRI B. R. BHAGAT: They belong to various nationalities. I think there is an American; a Cuban too; some Pakistanis; and other nationalities too.

SHRI AMOLAKH CHAND: May I know if it is a fact that gold worth Rs. 26 lakhs was found in Ahmedabad.

SHRI B. R. BHAGAT: There is another question coming on this. I will deal with that then.

श्री नवाब सिंह चौहान : क्या यह सच है कि ये लोग यहाँ से जाली बने हुए नोट के बदले में पाकिस्तान से सोना लेते थे, और कुछ नोट पकड़े भी गये। अगर यह बात सही और जाली नोटों के बदले में सोना लेते थे तो सरकार को इसमें कोई ऐतराज करने की क्या जरूरत थी ?

SHRI B. R. BHAGAT: I take that information from the hon. Member.

SHRI AMOLAKH CHAND: May I know what does the currency which has been mentioned by the hon. Minister, Rs. 531, mean. Is it so many lakhs, thousands, hundreds or what is it?

SHRI B. R. BHAGAT: It is only Rs. 531, nothing more.

SHRI AMOLAKH CHAND: Is it not a fact that Indian currency to the tune of Rs. 1 lakh was also found in Amritsar?

SHRI B. R. BHAGAT: The value of Indian currency was much more than Rs. 1 lakh.

SHRI AMOLAKH CHAND: What was the Indian currency . . .

MR. CHAIRMAN: That will do.

SHRI M. VALIULLA: I wanted to know whether it is a fact that the gold was smuggled into India and it was taken away in Government cars and also cars having the national flags?

SHRI B. R. BHAGAT: Which Government.

SHRI M. VALIULLA: Indian Government.

SHRI B. R. BHAGAT: I do not think so.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if some M.L.As. from Rajasthan and Punjab were also involved in this.

SHRI B. R. BHAGAT: Not that I am aware of.

सरदार रघुबीर सिंह पंचहजारी : क्या स्मगलिंग के मिलसिले में कुछ पुलिस आफिसर भी पकड़े गये थे और अगर पकड़े गये तो उनके खिलाफ क्या ऐक्शन लिया गया ?

SHRI B. R. BHAGAT: No, Sir. No police officer has been arrested.

SHRI KISHEN CHAND: The hon. Minister knows that in the newspaper a report was given that some Minister's son was involved in the smuggling. Have the Government made any investigations?

MR. CHAIRMAN: That is a different question.

SEIZURE OF CONTRABAND GOLD IN THE KAN KARIA LAKE AREA OF AHMEDABAD

*433. SHRI V. K. DHAGE: Will the Minister of FINANCE be pleased to state:

(a) whether a house in the Kan Karia Lake area of Ahmedabad was raided on or about the 30th July, 1957 for contraband gold; and

(b) if so, what is the quantity of gold seized there and the number of persons **arrested in that connection?**

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT):

(a) Yes, Sir. A house located in Kan Karia lake area of Ahmedabad was searched by Customs officials on the 31st July, 1957 for contraband gold.

(b) About 25,160 tolas of gold worth about Rs. 26 lakhs were seized from a terrace room of the building. 18 persons have been arrested in this connection.

SHRI M. B. JOSHI: May I know who were the owner and lessee of the house from which the gold was seized.

SHRI B. R. BHAGAT: This matter is under investigation and some portion of the connected case is in the court and it will not be advisable to give details about this particular case.

SHRI V. K. DHAGE: Has the Government, in making this arrest, come to know that there is a gang that is engaged in the smuggling of gold?

SHRI B. R. BHAGAT: Cases like this will give us some evidence of some gang, but how big is the gang or what is the nationality of it is a difficult question.

SHRI V. K. DHAGE: My question was: Did they discover any documents besides gold and contraband articles?

SHRI B. R. BHAGAT: Documents about?

MR. CHAIRMAN: Involving other people.

SHRI B. R. BHAGAT: That is how we have arrested 18 persons. One gives the evidence about another and this is how they were arrested.

SHRI V. K. DHAGE: Among some of the arrested persons, are there two jewellers of that place?

SHRI B. R. BHAGAT: Well, I cannot say offhand what their profession is.

SHRI V. K. DHAGE: What are the professions of the persons that have been arrested—17 or 18—that the hon. Minister said just now?

SHRI B. R. BHAGAT: Well, all sorts of persons there are. Some are busi-

ness men. About some, it is very difficult to say.

DR. SHRIMATI SEETA PARMANAND: Are there any foreigners in this gang of eighteen who are already involved?

SHRI B. R. BHAGAT: I do not know, Sir. But mostly, they are Indians. May be one or two foreigners, but I do not know. They are mostly Indians in this particular gang.

SHRI V. K. DHAGE: Is it a fact that the gold is smuggled from Saurashtra?

SHRI B. R. BHAGAT: Out of the 18 people, some arrests we have made in Jamnagar.

SHRI V. K. DHAGE: Is it a fact that this gang is from Saurashtra?

SHRI B. R. BHAGAT: I have said from Jamnagar.

ELEMENTARY EDUCATION IN THE UNION TERRITORIES

*434. DR. RAGHUBIR SINH: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state whether Government have any plans for the introduction of free and compulsory element education for children in the Union Territories; if so,—

(a) whether the plans have been finalised; and

(b) when the plans will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): The possibility of introducing Free and Compulsory Elementary Education in the Union Territories is being examined by the Government of India.

(a) No, Sir.

(b) Does not arise.

DR. RAGHUBIR SINH: May I know, Sir, whether any letters have been